

al convention to end the production of plutonium and other fissile material in the Moscow declaration of January, 1994;

(b) if so, the details thereof and the views expressed by the Government in this regard;

(c) whether in joint statement made by them India has been identified on one among countries posing proliferation of nuclear weapons; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA) : (a) and (b) The Presidents of the United States of America and the Russian Federation jointly issued the Moscow Declaration on 14 January 1994 which *inter-alia* stated that the two Presidents reiterated their support for a cutoff of production of fissile materials for weapons. This proposal is a reiteration of the consensus resolution in the 47th session of the United Nations General Assembly calling for a universal and non-discriminatory Convention for the Cut Off of Fissile Materials for Nuclear Weapons and other explosive devices, which was co-sponsored by 26 countries including USA and India.

(c) and (d) In the Moscow Declaration, the two Presidents made a joint statement on non-proliferation of weapons of mass destruction and their means of delivery in which they urged all countries to accede to the NPT. Both leaders also sought to support efforts to reach agreement on the establishment of a multilateral forum to consider measures in the field of arms control in

non-proliferation that could strengthen security in South Asia. They called on India and Pakistan to join in the negotiation of and become original signatories to the treaty banning nuclear weapons test explosions and the proposed convention to ban production of fissile materials for nuclear explosives and to refrain from deploying ballistic missiles capable of delivering weapons of mass destruction to each others territories. India believes that the declaration and its appeal echoed the objectives outlined in the Action Plan presented by India at the Third Special Session of the UN General Assembly devoted to disarmament in May/June 1988. Government hopes that the objectives of the comprehensive test ban, and initially controlling the production and dissemination of fissile material and ultimately banning its production, should be pursued expeditiously within a specific time frame applicable to all members of the international community. India cannot sign the NPT in its present form because of its discriminatory characteristics. India has called for new international consensus on nuclear non-proliferation.

[*Translation*]

**Power Projects of U.P. and Bihar**

3771. SHRI ARJUN SINGH  
YADAV:  
SHRI TEJ NARAYAN  
SINGH :

Will the Minister of POWER be pleased to state :

(a) the names of ongoing power projects in Uttar Pradesh and Bihar and the estimated power generation capacity thereof;

(b) the target fixed for completion of those projects and the allocation made for each power project; and

(c) the progress made in this regard so far ?

THE MINISTER OF STATE OF THE  
MINISTRY OF POWER (SHRI P.V.  
RANGAYYA NAIDU) : (a) to (c) Details are  
given in the Statement enclosed.

## STATEMENT

## SANCTIONED/ONGOING HYDRO-ELECTRIC PROJECTS UNDER IMPLEMENTATION IN UTTAR PRADESH

Sl. No.	Project Name	Capacity	Estimated cost (Rs. crores)		Comming. sch. Funds allocation (Rs. crores)		Status
			Original cost	Latest cost	Original latest	8th plan 1994-95 (WKGP)	
Sanctioned/Ongoing Schemes							
CENTRAL SECTOR							
1.	Dhauliganga (NHPC)	4x70 = 280 MW	601.99 854.79	1998-99 2000-01	400 39		Infrastructure works and preconstruction investigation are in progress. the project is suffering from funds constraint.
JOINT SECTOR:							
2.	Tehri St. I	4x250 = 1000 MW	197.2 for (4x150 MW) 2815.0 for (4x250 MW)	1981.82 1997.99	1419.71 288.00		Aid/loan from erstwhile Soviet Union has been cancelled. This project is now proposed to be executed through domestic funding. The project is suffering from funds constraints, rehabilitation of oustees and ban on blasting by the Govt.
3.	Rajghat (UP/MP) Lalitpur	3x15 = 45	37.47 102.88	1995-96 1995-97	87.84 50		All civil works have been awarded and are in progress. The penstock have been

Sl. No.	Project Name	Capacity	Estimated cost (Rs. crores)			Commng. sch. Funds allocation (Rs. crores)		Status
			Original cost	Latest cost	Original latest	8th plan 1994-95 (WKGP)		
STATE SECTOR								
4.	Maneri Bhal-I-II	4x76 = 340 MW	82.73 for 3x52 MW 614.28	1989-90 1998-99	370 52.70		erected. Power house pit has been excavated. Offer for erection/ commissioning of generating units from BHEL, Nagpur is under finalisation.	
5.	Srinagar	6x55 = 330 MW	144.18 (for 200 MW) 372.32 (For 330 MW) 592.45	1991-92 1996-98 on 28.8.92 9th Plan	500 Nil		All the major civil works have been awarded and are in progress. The project works are badly suffering due to funds constraint/inadequate out lays.  The project was funded by the World Bank. The WB Loan was cancelled due to failure of UPSEB to ensure 3% rate of return. The project authorities are considering execution of this project through private participation.	
6.	Lakhwar Vyasi	3x100+2x60 = 420 MW	140.97 922	1989-90 1999-2000	450 5		All major civil works have been awarded. For Lakhwar dam complex (3x100 MW) river diversion works	

Sl. No.	Project Name	Capacity	Estimated cost (Rs. crores)		Commng. sch. Funds allocation (Rs. crores)		Status
			Original cost	Latest cost	Original latest	8th plan 1994-95 (WKGP)	
7.	Sobla	2x3=6 MW	7.47		1993-94	6.72	have been completed and civil works of dam, power house, cavern and tail race tunnel are in progress.
			15.98		1994-95	4	
							All the civil and electrical works are in progress. All the TG equipment to be supplied by April 94. About 70% works (head works and desilting basin completed. Power channel is nearly complete.

## STATUS OF SANSTIONED/ONGOING HYDRO-ELECTRIC PROJECTS IN BIHAR

Sl. No.	Project Name/ Sanc. Date	Installed Capacity (MW)	Sanc. Cost Latest Cost (Rs. Cr.)	Com. Sch. Original/ as now expected	Status
1.	North 10.3.84	2x12 = 24	21.94 37.59	1987-88 1994-95	The construction of North Koel dam has almost been completed by Irrigation Dept. Govt. of Bihar. Opening for penstocks have been left. Under sluices & spillway gates are to be erected. Intake structure has been completed by HSSL. Penstock & PH excavation has been completed. 68% PH concreting, 90% funnel boring & 90% TRC excavation completed. 50% penstock fabrication completed. Major supplies of TG sets received at site from BHEL. ECT crane received. Work of erection of E&M equipments has been awarded to M/s. Bombay Subarban, Bombay.
2.	Eastern Gandak 9.6.83	3x5=15	17.40 53.45	1987-88 1994-95	Loan assistance of 1.63 Billion Yen under CECF credit for the project has been received. All civil works have almost been completed. All the generating & auxiliary equipments except colling water system received at site.
3.	Sone Eastern Canal 30.6.84	2x1: 65=3.3	6.26 15.89	1989-90 1994-95	Civil works of PH has been completed. Civil works of power channel is under progress. TRC and DLR bridge has been completed.
4.	Chandil 14.4.87	2x4=8	12.96 23.54	1990-91 1995-96	Land has been acquired power house excavation has been completed. Civil works of PH awarded & works are in progress. Penstocks have been installed. Order for TG sets has been Placed on BHEL.

Sl. No.	Project Name/ Sanc. Date	Installed Capacity (MW)	Sanc. Cost Latest Cost (Rs. Cr.)	Com. Sch. Original/ as now expected	Status
CENTRAL SECTOR					
1.	Koel Karo 14.11.91	4x172.5+1x20 = 710	1338.81 1610.87	1998-2000 1998-2001	The project authorities have filled requisition to acquire about 15253 Ha. of land. Proceedings to acquire about 1309 Ha. of land are in final stage. Ministry of Environment & Forest has approved 865 Ha. of forest land diversion to the project in 1994-95. Hydro logical data collection and construction material surveys are being done at site. Major construction activities would start only after receipt of funds by the project authorities.

AT PRESENT THE FOLLOWING THERMAL POWER PROJECTS ARE UNDER EXECUTION IN  
THE STATES OF UTTAR PRADESH AND BIHAR

Sl. No.	Name of the Project/Unit	Capacity (MW)	Proposed/ Recommended Outlay (Rs. in crores)	Expected Commissioning Schedule	Status
<b>UTTAR PRADESH</b>					
	Anpara 2 'B' Unit 4 & 5	1000	442	Unit - 4 - 7/93 Unit - 5 - 1194-95	Unit - 5: Boiler Hyd. test was completed on 30.7.93; and Boiler light up is expected on 5/94.
2.	Tanda Unit - 4	110	35	-	Commissioning schedule is uncertain as works are at standstill due to non-availability of funds.
<b>BIHAR</b>					
1.	Tenughat St. I (Unit 1 & 2)	2 x 210	*146	Unit - 1-4-/94 Unit - 2 - 1995-96	Unit - 2 : Hyd. test is expected by 5/94. Main T.G. erection stated in 10/92 and turbine box-up expected by 5/94.



Sl.No.	Name of the Project/Unit	Capacity (MW)	Proposed/ Recommended Outlay (Rs. in crores)	Expected Commissioning Schedule	Status
2.	Tenughat St. II (Unit 3, 4 & 5)	3 x 210	*1.00	-	Orders for main plant and equipment is yet to be placed; Commissioning schedule cannot be anticipated.
CENTRAL SECTOR					
1.	Kahalgaoon STPP (Unit 3 & 4)	2 x 210	*123.49	Unit - 3 - 1994/95 Unit - 4 - 1995-96	Unit-3: Main T.G. erection commenced in 6/93 and box was expected by 12/94. Delay in supplies of balance material from erstwhile supplier of Unit - 4: T.G. erection is expected to be commenced by 7/94
			* Recommended outlay		